

SL. No.24

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)  
CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.04.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>CP(IB) No.440/95/HDB/2020</b>
<b>NAME OF THE COMPANY</b>	<b>K.A. Sastry &amp; KSK Mahanadi Power Company Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>State Bank of India</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>K.A. Sastry &amp; KSK Mahanadi Power Company Ltd</b>
<b>UNDER SECTION</b>	<b>95 of IBC</b>

**ORDER**

**Present:** Ld. Counsel Ms. Khushi Singh for the Petitioner.  
Ld. Counsel Mr. M. Viswaraj for the Respondent.

**Matter is adjourned to 16.04.2024.**

**SD/-**

**MEMBER (T)**

**SD/-**

**MEMBER (J)**